

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.125

CA-632/2020 IA-3774/2020 IA-2372/2021 IA-2374/2021 IA-2471/2021 IA-2473/2021 IA-2481/2021
IN
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd
Vs.
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

.....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 06.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.08.2021.



(Madhu Narula)
Court Officer